

bring forward a legislation to fix ceiling on urban property holdings and to plug the loopholes in the Urban Land (Ceiling and Regulation) Act, 1976; and

(b) if so, the details thereof?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):** (a) Several suggestions have been received from time to time in regard to changes required in the Urban Land (Ceiling and Regulation) Act, 1976 to make it more effective and to plug the loopholes in the Act. It is under the active consideration of the Government to amend the said Act suitably.

(b) Does not arise.

**Exploitation of children employed by Carpet Manufacturers in Uttar Pradesh**

**432. SHRI RAMASHRAY PRASAD SINGH:** Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware of the fact that about 1,50,000 children employed by carpet manufacturers in Mirzapur, Bhadohi and Varanasi region of Uttar Pradesh are facing exploitation in terms of wages, hours of work and conditions of work etc.;

(b) whether Government's attention has also been drawn to a report appearing in the Indian Express dated 2 June, 1990 in this regard;

(c) if so, the facts thereof; and

(d) the steps taken in the matter?

**THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):** (a) to (d). Government is aware of the news item referred to. A report from the State Government of U.P. which is the appropriate Government in the matter is awaited.

**Grants to A.I.I.M.S. for AIDS Ward**

**433. SHRI RAMASHRAY PRASAD SINGH:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the AIIMS was granted three million rupees to create an AIDS ward;

(b) if so, the details thereof;

(c) whether it is a fact that the Ward has not yet been constructed; and

(d) if so, the reasons therefor?

**THE MINISTER OF STATE OF THE HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):** (a) to (d). An amount of Rs. 20.00 lakh has been released to All India Institute of Medical Sciences covering the cost of equipments and necessary staff for establishment of an AIDS Unit for clinical management of AIDS infected cases.

A separate physical facility for management of AIDS cases has been established at the 1st floor of the D-wing of the AIIMS with a self contained laboratory.

The teaching exercises for the effective education of the faculty (additional staff exclusively for the treatment of AIDS patients) Residents, Nurses, Laboratory Staff concerned with the management of AIDS cases have been taken up vigorously.

**Admission of AIDS Patients in A.I.I.M.S.**

**434. SHRI RAMASHRAY PRASAD SINGH:**  
**SHRI BANWARI LAL PUROHIT:**  
**SHRI GANGA CHARAN LODHI:**  
**SHRI D. AMAT:**  
**SHRI KAILASH MEGHWAL:**  
**SHRI DALPAT SINGH PARASTE:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: